

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:622

ANSWERED ON:13.08.2012

RELEASE OF FUNDS UNDER FOREST CONSERVATION ACT

Mahajan Smt. Sumitra

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received some proposals from the State Government of Madhya Pradesh for the release of funds under Forest Conservation Act, 1980 during last three years and current year;
- (b) if so, the details thereof alongwith the funds released so far for various schemes;
- (c) the number of proposals lying pending with regard to release of funds and the reasons for their pendency; and
- (d) the time by which said proposals are likely to be approved?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) The Forest (Conservation) Act, 1980 does not provide for release of funds to the State/ Union Territory Governments.
- (b) to (d) In view of the reply to part (a) above, does not arise.